

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5092
ANSWERED ON:10.12.2010
INVESTIGATION AGAINST PHARMACEUTICAL COMPANIES
Reddy Shri K. Jayasurya Prakash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Central Drugs Standard Control Organisation (CDSCO) is investigating cases against a number of pharmaceutical companies in the country;
- (b) if so, the details thereof;
- (c) the number of pharmaceutical companies found guilty for the violation of laws related to quality control of drugs during the last three years and the current year; and
- (d) the action taken by the CDSCO against them?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d): Under the Drugs and Cosmetics Act and the Rules thereunder, almost all regulatory functions regarding manufacture and sale of drugs in the country are with the State Drugs Control Authorities. Accordingly, the information about cases against pharmaceutical companies is not maintained centrally. However the Central Drugs Standard Control Organization (CDSCO) has some cases relating to the import of drugs and new drugs which are at different stages of investigation / prosecution.